

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2620/2018

This the 9th day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Amit Bhardwaj, aged 26 years (Appointment)

S/o Sh. Naresh Kumar

R/o Flat No. 291, Pocket D-6, Ground Floor

Sector-6, Rohini – 85.

....Applicant

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary
New Secretariat, New Delhi.
2. The Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
3. Municipal Corporation of Delhi
Through the Commissioner (North)
13th Floor, S.P.M Civic Centre, Minto Road
New Delhi – 110002.
4. Sh. Maninder Singh, Roll No. 1390044
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
5. Sh. Pawan Kumar, Roll No. 13900082
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
6. Sh. Satish Kumar, Roll No. 13900003
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.

7. Sh. Rohit, Roll No. 13900131
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
8. Sh. Tara Chand, Roll No. 13900106
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
9. Sh. Manoj Kumar, Roll No. 13900025
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
10. Sh. Prince Kumar, Roll No. 13900061
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
11. Sh. Ravinder Kumar, Roll No. 13900114
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
12. Ms. Sonia, Roll No. 13900183
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
13. Sh. Raman Kumar, Roll No. 13900139
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.
14. Sh. Vinod, Roll No. 13900182
Through Dy. Secretary CC-II
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi, F-18, Institutional Area
Karkardooma, Delhi – 92.

(By Advocates : Mr. Amit Yadav for Mr. D.S. Mahendru for R-3
Mr. Satish Kumar for R-6

...Respondents

ORDER (ORAL)

Ms. Nita Chowdhury :

When the matter is taken up for hearing, proxy counsel for respondent No. 3 states that main counsel is not present.

2. Learned counsel for the applicant takes us through the affidavit and counter affidavit filed by respondent Nos. 1 and 2. He draws our attention to the averments made by the respondent, in which it has been stated that at the time of declaration of the result, the Board has kept the following candidates in the wait list and they have given the details of 17 such candidates and they have further given the details of 11 candidates under the SC category, who are in the select wait list :

“UR Category Select Wait list panel

S. No.	Roll No.	Name	Marks	Cat	Remarks
1.	13900051	Supartik	96.5	60/12(UR)	UR WL 1
2.	13900093	Karula Sharma	94.75	UR	UR WL2
3.	13900103	Pankaj Kashyap	94.25	OBC	The candidature cancelled for not uploading the e-dossier
4.	13900085	Sonam	93.5	OBC	UR WL 3
5.	13900029	Amit Bhardwaj	92	UR	UR WL 4
6.	13900016	Sunil	91.5	OBC	UR WL 5
7.	13900101	Jitender Chaudhary	91	OBC	UR WL 6
8.	13900088	Dharmendra Dabas	88.75	OBC	UR WL 7

9.	13900083	Vikram Kumar	88.5	UR	UR WL 8
10.	13900056	PappuRajak	87.75	SC	UR WL 9
11.	13900173	Monika Sanger	87.5	UR	UR WL 10
12.	13900011	Ram Prakash Gautam	86.75	SC	UR WL 11
13.	13900137	Pammy Rani	84.75	SC	UR WL 12
14.	13900115	Ravi Kumar	84	UR	UR WL 13
15.	13900107	Rohit Kumar	80.25	SC	UR WL 14
16.	13900141	Sandeep Kumar	79.75	UR	UR WL 15
17.	13900092	DoliVerma	79.5	SC	UR WL 16

SC category

S. No.	Roll No.	Name	DOB	Marks	Cat	Remarks
1.	13900158	Rekha Verma	28.06.1982	85.5	SC	SC WL 1
2.	13900137	Pammy Rani	30.03.1990	84.75	SC	SC WL 2
3.	13900107	Rohit Kumar	28.07.1988	80.25	SC	SC WL 3
4.	13900092	Doli Verma	27.06.1989	79.5	SC	SC WL 4
5.	13900019	Deepti	27.10.1985	78.5	SC	SC WL 5
6.	13900077	Pratap Singh	05.11.1982	76.75	SC	SC WL 6
7.	13900055	Vijender Pal Singh	15.09.1990	67.5	SC	SC WL 7
8.	13900175	Pushpender Singh	16.09.1986	66.25	SC	SC WL 8
9.	13900102	Sushil Kumar	12.07.1986	65	SC	SC WL 9
10.	13900053	Parveen Kumar	05.10.1983	64.25	SC	SC WL 10
11.	13900048	Anand Kumar	12.12.1984	64.25	SC	SC WL 11

The name of the applicant, Mr. Amit Bhardwaj is given under UR - wait list No. 4 and it has been stated that the said candidates did not approach the respondent No. 2 before filing this OA before Tribunal.

3. This is controverted by the applicant's counsel, who points out that even after filing of the OA, the respondent No. 2 has given details about the wait listed candidates and the selection process, but the same is still not declared on the website.

4. We do not find any statement by the respondent No. 2 with regard to the final declaration of the results, in fact, in the counter

affidavit, the respondent Nos. 1 & 2 have further said that these selections are purely provisional, subject to scrutinizing the experience details furnished by the candidates in reference to the essential experience as prescribed in the RRs for the post and the veracity/scrutiny of the experience certificate being technical in nature and as they are not having details about recognition of the social organisation and, hence, they will have to get the same evaluated by the user department.

5. In view of the above averment made by the DSSSB, they are directed to complete verification of qualification and experience certificate within a period of 90 days of issue of this order and thereupon issue the final list of selected candidates in terms of the wait list categories, in case there are vacancies available, within a further period of 45 days thereafter.

6. The OA is allowed with the above directions.

No order as to costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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